

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 287/TT/2013

Date: 13.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of (1) 400 kv D/C (Quad) Vadodara- Asoj Transmission Line along Part of IPP Projects in Chhattisgarh (for direct interconnection with 400 KV D/c Vadodara- Pirana T/L) by passing Vadodara Pooling SS under interim arrangement in Western Region for tariff block 2009-14 period.

Sir,

Please refer to your above mentioned petition and furnish the following information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 30.12.2013.

- i) Element wise detail of IDC and IEDC included in the hard cost of Assets;
- ii) Detail of IDC and IEDC from the scheduled DOCO to anticipated/actual DOCO, if any;
- iii) Supporting document in respect of interest rate and repayment schedule for "Proposed Loan 2013-14 (8.70%)";
- iv) Revised cost estimates with asset-wise apportionment, if any.

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)